

GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
(DEPARTMENT OF COMMERCE)

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3**  
**TO BE ANSWERED ON 18<sup>TH</sup> JULY, 2016**

**IMPORT OF CHINESE PRODUCTS**

**3. SHRI P. NAGARAJAN:**

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) the details of Chinese products imported into the country during the last three years and the current year;
- (b) whether the Government has taken any steps to ban imports from China in recent years; and
- (c) if so, the details thereof?

**ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY  
(INDEPENDENT CHARGE)  
(SMT. NIRMALA SITHARAMAN)

- (a) Imports from China during the last three years and the current year are as under:  
(In US\$ million)

Year of import	2013-14	2014-15	2015-16	2016-17 (April, 2016)
Value of imports from China	51,034.62	60,413.17	61,702.36	3,552.14

The details of chapter wise imports from China can be accessed at <http://commerce.nic.in/eidb/default.asp>

- (b) & (c) Import of milk and milk products (including chocolates and chocolate products and candies/ confectionary/ food preparations with milk or milk solids as an ingredient) from China is prohibited since September 2008 and the prohibition will continue till 23.6.2017 or until further orders, whichever is earlier.

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